

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 3745**

TO BE ANSWERED ON THE 25TH MARCH, 2026/ CHAITRA 4, 1948 (SAKA)

BORDER INFRASTRUCTURE DEVELOPMENT

3745 DR. VIKRAMJIT SINGH SAHNEY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the progress achieved under the Border Area Development Programme (BADP);

(b) the number of projects approved in border States including Punjab;

(c) the sectors covered under BADP such as roads, health, education and connectivity;

(d) whether new infrastructure projects are proposed for villages along the India-Pakistan border; and

(e) the steps taken to improve livelihood opportunities in border areas?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (e): Border Area Development Programme (BADP) is implemented in villages/towns situated within 0-10 Kms. (crow fly aerial distance) from the first habitation at international border (IB), in 16 States & 2 UTs. The main objective of BADP is to meet the special development needs and well-being of people living in the coverage area and to provide essential infrastructure viz. infrastructure related to health, education, road, agriculture, sports,

drinking water and sanitation, social sector, small scale industries etc. by convergence of BADP/others central/State/UT/local Schemes. Presently, BADP is in its sunset phase.

Since the Financial Year 2004-05, 39,248 works/projects have been approved under BADP in bordering States/UTs including Punjab. These projects include construction of roads, FSB, Bridges & Culverts, residential quarters for doctors, paramedics and other health officials, additional rooms in health centers, additional classrooms, anganwadi centers, hostels and dormitories in schools etc.

For improving livelihood opportunities, 3273 works/projects have been approved which include tourism infrastructure, construction of market sheds/mini haats/market yards, skill development projects etc.

Government of India has approved Vibrant Villages Programme-I (VVP-I) on 15th February 2023 for comprehensive development of 662 select villages in blocks abutting Northern border in 4 States and 1 UT. Government has also approved Vibrant Villages Programme-II (VVP-II) on 02nd April 2025 for the

comprehensive development of 1954 select villages located in the blocks abutting the International Land Borders (ILBs) other than the northern border, including the Indo-Pakistan Border in 15 States and 2 UTs till the FY 2028-29.